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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : **TCP/206/ (IB)/2017**

NAME OF THE PETITIONER(S) : **CENTRAX SERVICES PVT LTD**

NAME OF THE RESPONDENT(S) : **VICTORY TRANSFORMERS & SWITCH GEARS**

UNDER SECTION : **433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION / REPRESENTATION BY WHOM	SIGNATURE

ORDER

No representation on behalf of both the parties. The Registry is directed to issue notice to both the sides. Put up on 17.07.2017 at 2.30 P.M.

(K.Anantha Padmanabha Swamy)
Member (Judicial)

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